

Open Court.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
Allahabad Bench,
Allahabad.

Dy. No. 3958 of 2002. O.A. No. 1266/02.

Allahabad, this the 3rd day of October, 2002.

Hon'ble Maj Gen KK Srivastava, A.M.

1. Kamta Prasad S/o Shri Ram Nath.
2. Bechu Ram S/o Dasu Ram.
3. Daya Ram S/o Late Shri Gauri Shankar.
4. Jokhan Singh Yadav S/o Late Shri Parshottam Yadav.
5. Kailash Prasad S/o Late Shri Gauri Shankar Yadav.
6. Vansh Raj Ram S/o Shri Jag Mohan Ram.
All are working as Chaukidar in Carpet Weaving Training-Cum-Service Centre, D-64/151 A-M-I, Nagar Nigam Colony Sigra, Varanasi.
7. Nanhe Lal Srivastava S/o Shri Gauri Shankar Lal Srivastava.
8. Vishwa Nath Maurya S/o Shyam Lal Maurya.
9. Mahesh Rai S/o Shri P Rai.
10. Shiv Narain S/o Shri Parasuram.
11. Dhurpati S/o Shri Shiv Lochan.
12. Jagdish Prasad S/o Shri Raja. Yadav.
13. Lal Ji Chauhan S/o Shri Chandrika Chauhan.
14. Rajit Ram S/o Shri Kripa Shankar.
15. Khadak Bahadur Singh S/o Shri Ram Chhabela Singh.
16. Gorakh Prasad S/o Shri Ram Naresh.
17. Hare Ram-II S/o Kdear.
18. Lal Chandra Ram S/o M. Ram.
19. Uttim Lal Ram S/o Shri Saudagar Ram.
20. Hansh Nath S/o Shri Ram Bachan.
21. Bhuwal Prasad S/o Shri Baijnath.
22. Hari Mohan Patel S/o Hargen Patel.
23. A.N. Tiwari S/o Shri Jagdeo Tiwari.
All are Chaukidar at Regional Carpet Store Ashapur, Post Samath, District Varanasi.
24. Khalil Ahmad S/o Shri Hasim Khan.
25. Ibbnul Attik S/o Sabbir Marhoom.
26. Lal Bahadur Yadav S/o Shri Ram Yadav.
27. Shiv Lakhan S/o Shri Ram Nihor.

28. Sharda Prasad Singh S/o Shri Ram Raj Singh.
29. Aash Mohd. S/o Shri Hakik Miya.
30. Shiv Kumar S/o Shri Mahabir Prasad.
31. Barsaati Ram S/o Shri Ram Khelawan.
32. Sumer Ram S/o Muneshwar Ram.
33. Durga Prasad S/o Shri Gaya Prasad.

All are Chaukidar in Central Store Unit Aurai District Sant Ravi Das Nagar, Bhadohi, Office of the Development Commissioner (Handicrafts).

.....Applicants.

(By Advocate: Sri N.L.Srivastava)

Versus.

1. Union of India through the Secretary Ministry of Textile, New Delhi.
2. Development Commissioner (Handicrafts)
Ministry of Textile West Block No. 7 R.K. Puram
New Delhi.
3. Director, Centre Region Office of the
Development Commissioner (Handicrafts)
B-46, Mahanagar Extention Lucknow.
4. Assistant Director Carpet Weaving Training-Cum-
Service Centre, Varanasi.

.....Respondents.

(By Advocate: Sri R.C.Joshi)

O R D E R (Oral).

(By Hon'ble Maj Gen KK Srivastava, A.M.)

In this O.A., filed under section 19 of the Administrative Tribunals Act 1985, the applicants have prayed that respondent No. 2 be directed to give the benefits of judgement dated 01.12.2000 passed in Original Application No. 558 of 1992 and the judgement dated 31.01.2002 passed by Hon'ble High Court of Allahabad, in writ petition No. 23980 of 2001 and to pay over time allowances to the applicants.

2. The main grievance of the applicants are that they have not been paid the over time allowances, for which they filed representation before respondent No. 2 on 21.2.2002 (Annexure 3 to the O.A.,). However, the respondent No. 2 has passed no order till date.

3. I have heard counsel for the parties and perused records.

4. The interest of justice shall better be served, if the representation of the applicant dated 21.02.2002 is decided by reasoned and speaking order, within a specified time.

5. The O.A., is, therefore, finally disposed of with direction to the respondent No. 2 to decide the representation of the applicant dated 21.2.2002 ^{by a reasoned and speaking order} within 2 months from the date of receipt of a copy of this order alongwith a copy of the representation of the applicant.


Member-A.

Manish/-